

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 16<sup>th</sup> September, 2016**  
**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 123/2016(CZ)	Eco Green Park Society Vs. M/s Om Construction and Builders & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 124/2016(CZ)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv.	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**